

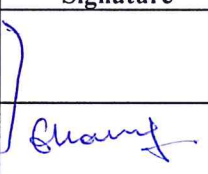
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.323/9/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermal Gencom Power Limited
NAME OF THE PETITIONER(S)	Trimax Industries Private Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermal Gencom Power Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Avinash Desai, Shri Satya Siva Darshan and Khamar Kiran Kantamneni, Learned Counsels for the App licant Company.

At the request of the Learned Counsels, post the case on 01.01.2018

  
Member (T)

  
Member (J)

Binnu